

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 34/59/14

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
06.09.2017**

**NAME OF THE COMPANY:** M/s Ajay Auto Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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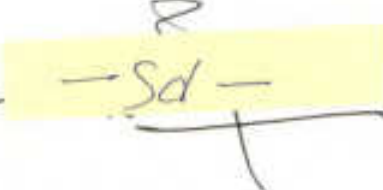
	For the Petitioner (s)	: Mr. R.D. Makheeja, Advocate		
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	For the Respondent (s)	: Mr. Saurabh Kalia, Advocate Mr. Siddhartha Nagpal, Advocate		
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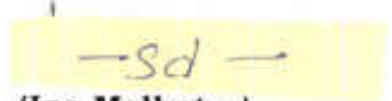
**ORDER**

Reply of the Respondents still not on record. Last opportunity is given to them, should they wish to file the same.

We list the matter for final arguments on 24<sup>th</sup> October, 2017.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**